

**IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI**

Bail Application No. 255/2020  
State Vs. Vinod @ Sonu  
FIR No. 288/2019 ( 283 ( 2019 )  
PS Patel Nagar  
U/s. 307/323/324/341/201/34 IPC


03.06.2020

**This court is on duty as Designated Court to hear applications for interim bail preferred on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.**

Present : Sh. Jitendra Sharma, Ld. Addl. PP for the State.  
Sh. Shubham Gupta, Ld. Counsel for applicant/accused.  
Sh. Dinesh Rohilla, Ld. Counsel for complainant.  
Complainant Mr. Sunny is also present.

This is an application filed U/s. 439 CrPC on behalf of applicant/accused Vinod @ Sonu @ Ganja for grant of interim bail in view of criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Report received from the Central Jail No.03, Tihar, regarding satisfactory conduct of the accused during his custody in jail.



*Contd..2..*

*FIR No. 286/2019*  
*PS Patel Nagar*

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Report received from SHO PS Patel Nagar regarding no previous involvement of accused Vinod @ Sonu @ Ganja in any other case.

However, complainant/victim Sunny and Rahul are present and state that they live in continuous fear of the accused persons. They state that accused Vinod @ Sonu @ Ganja is a member of a dangerous gang that includes remaining accused persons of this case, who are involved in multiple criminal cases. They state that they have also lodged DD No. 30B dated 07/03/2020 in PS Subzi Mandi regarding threats from family members of the accused persons.

Considering the apparent threat perception to the victims from the accused, I do not deem it safe to enlarge the accused on interim bail. Hence, the interim bail application is dismissed.

The application is disposed of accordingly.

Copy of this order be given dasti to Ld. Counsel for applicant/accused, as prayed for.

  
(VISHAL SINGH)  
SPECIAL DESIGNATED  
COURT, DELHI  
ASJ-03, WEST,  
TIS HAZARI COURTS  
03.06.2020